

श्री कछवाय : मैं यह जानना चाहता हूँ कि क्या कुछ सरकारी कर्मचारियों द्वारा यह शिकायत मिली है कि उन को इस चिकित्सा से ठीक लाभ नहीं होता है और इस लिए उन्होंने होमियोपैथी और आयुर्वेद की चिकित्सा की मांग की है।

डा० सुशीला नायर : ऐसी कोई शिकायत नहीं मिली है। आयुर्वेद की एक डिस्पेंसरी तो इस वक्त चल भी रही है। जिस को आयुर्वेद की दवा लेनी हो, वह वहाँ जा सकता है।

श्री कछवाय : होमियोपैथी की ?

Flies in Soda-water Bottle

*367. **Shri Bibhuti Mishra:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that the NDMC officials recently found flies in a bottle of soda-water and after raid on the aerated water plant near New Delhi station found that the conditions there were unhygienic; and

(b) if so, whether Government have devised any method to check up the soda water bottles and other cold drinks regularly?

The Deputy Minister in the Ministry of Health (Dr. D. S. Raju): (a) Yes, Sir. The health staff of the NDMC recently found a few flies in a bottle of aerated water near New Delhi station. On inspection of the factory in question the conditions were found to be unhygienic. Necessary action against the factory was taken by the Delhi Municipal Corporation within whose limits the factory was and it was closed down on the 30th May, 1963.

(b) Surprise inspection of factories and shops dealing in aerated water and cold drinks is being carried out regularly by the Municipal health staff.

श्री विभूति मिश्र : मैं यह जानना चाहता हूँ कि जहाँ जहाँ इस तरह से सोडा वाटर बनता है, वहाँ पर ऐसी बातों की रोक थाम के लिए सरकार क्या कार्यवाही कर रही है।

स्वास्थ्य मंत्री (डा० सुशीला नायर) : डिप्टी मिनिस्टर साहब ने अभी कहा है कि म्यूनिसिपैलिटी का हेल्थ स्टाफ़ सेनिटरी इस्पैक्टर्ज़ वगैरह, इस्पैक्शन के लिए वहाँ पर जाते हैं और अगर कोई गलत चीज़ नज़र आती है, तो सम्बद्ध व्यक्ति के खिलाफ कार्यवाही की जाती है।

श्री विभूति मिश्र : मैंने यह सवाल केवल दिल्ली के बारे में नहीं पूछा है। सारे हिन्दुस्तान में सोडा वाटर बनता है और लोग उस को पीते हैं। दिल्ली तो कैपिटल है, लेकिन उन सब जगहों पर सरकार क्या कार्यवाही कर रही है ?

अध्यक्ष महोदय : यहाँ तो निकाल लेने दीजिए।

Dr. Gaitonde: I want to know whether water in these bottles is sterilised and if so what are the methods which are being used by the Ministry to find out whether it is sterilised or not?

Dr. Sushila Nayar: In Delhi we hope we give safe water to everybody to drink.

Shri Tyagi: Sterilised water to be given to everybody? Is that the Home Ministry's rule?

Dr. Sushila Nayar: I said safe water.

Shri Tyagi: I thought sterilisation was to be done in connection with family planning... (Interruptions).

Mr. Speaker: Sterilised water may be given to Mr. Tyagi.

Shri B. S. Pandey: The hon. Deputy Minister said just now that necessary action would be taken against the factory. I want to know what would

be the necessary action and when necessary action will be taken and whether the licence has to be cancelled or not.

The Deputy Minister in the Ministry of Health (Dr. D. S. Raju): I have said that the factory has been closed, and the licence has been cancelled.

Shri D. C. Sharma: Recently the hon. Minister made a statement somewhere that some of these inspectors had built houses worth Rs. 50,000 and two of their sons have gone to Europe for studies. May I know if that allegation applied to these inspectors also and if so what steps are being taken to encourage integrity among the inspectors?

Mr. Speaker: That is not the question now.

Shrimati Lakshminanthamma: According to some press reports, sometime back a lizard was found in a soda water bottle and a rat in a block of ice. Has it come to the notice of the Ministry?

Dr. D. S. Raju: That was also reported.

Shrimati Savitri Nigam: Is there a general complaint that the inspection staff is not adequate in number and is not also properly trained in NDMC?

Shri D. S. Raju: Of course, there is a shortage of staff. We are urging upon the Delhi Municipal Corporation and the New Delhi Municipal Committee to augment this number.

श्री यशपाल सिंह : क्या इस तरह का सोडा वाटर पीने वाले लोग मुजरिम नहीं हैं? अगर हैं तो उनको क्या सजा दी गई है?

Shri Kapur Singh: May I enquire whether the Government are prepared to undertake stringent and relentless measures to maintain the high quality of foodstuffs such as is prevalent in western countries and, if not, why? (*Interruption*).

Mr. Speaker: The question deals with soda water in Delhi. The hon. Member is referring to foodstuffs; the question is being extended.

Shri Kapur Singh: Let her answer.

Mr. Speaker: That would lead to many more things.

बात से बात तो निकलती है लेकिन ले बहुत दूर जाती है।

Shri Hari Vishnu Kamath: Has the Minister considered the desirability of giving a trial to drastic penalties such as public flogging for such potential murderers as contaminators and adulterators of food and drink in Delhi?

Mr. Speaker: He has been advocating this public flogging for a long time. I do not allow this question.

Shri Hari Vishnu Kamath: The Finance Minister gave his reaction last time. Let the Minister of Health give her opinion now. I want to know whether she has considered it and, if so, with what result. If she says "No," that is another matter.

Mr. Speaker: What has it got to do with this question?

Shri Hari Vishnu Kamath: This deals with contamination of drinks in Delhi. Soda water is a drink.

Mr. Speaker: The question deals with only one thing. I have disallowed the question.

Shri Kapur Singh: Although it was a good question.

Mr. Speaker: I never denied that. All questions put here are very good, and some times too good for me. But the question will not be relevant, considering the strict ambit of the main question.

Shri Hari Vishnu Kamath: The question deals with contaminated drinks in Delhi.

Mr. Speaker: But public flogging has to be decided by a wider policy and not by this bottle!

Shri Hari Vishun Kamath: Will she not given her opinion to the Cabinet? I am sure she has her own views on the subject.

श्री राम सेवक यादव : माननीय मंत्री जी ने बताया है कि उस व्यक्ति के खिलाफ कार्रवाई की जा रही है। मैं जानना चाहता हूँ कि किस प्रकार की कार्रवाई की जा रही है और वह किस स्टेज पर है?

डा० ब० स० राजू : वह हो चुकी है।

प्रध्यक्ष महोदय : इसका जवाब दिया जा चुका है, यादव साहब।

Safdarjung Hospital, New Delhi

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*368. { **Shri D. C. Sharma:**
Shri P. C. Borooah:

Will the Minister of Health be pleased to state:

(a) whether a control room has been set up at the Safdarjung Hospital, New Delhi to help provide quick medical attention to emergency cases, on the advice of the casualty and emergency Committee;

(b) if so, the salient features of this arrangement; and

(c) whether similar arrangement is proposed to be made in other hospitals in Delhi, and in other parts of the country, particularly the border areas of the North East?

The Deputy Minister in the Ministry of Health (Dr. D. S. Raju): (a) and (c). Yes, Sir. The Control Room at Safdarjung Hospital will coordinate and work in liaison with other hospitals in Delhi. As regards the extension of the Service in other parts of the country, a copy of the Delhi scheme has been sent to all the State Health Ministers for their consideration and adoption if they would like to do so.

(b) A statement is laid on the Table of the Sabha. [Placed in Library. See No. LT-1595/63].

Shri D. C. Sharma: May I know what has been the result of the working of this scheme, and how many such calls this control room has received and how have these calls been distributed among the different hospitals to which reference is made in the statement?

Dr. D. S. Raju: The number of calls is roughly between 20 and 30 every day at the Safdarjung Hospital control room.

Shri D. C. Sharma: Is there no difference between 20 and 30?

Mr. Speaker: It may be something between 20 and 30. In between, the number always varies.

Shri D. C. Sharma: May I know...

Mr. Speaker: The answer is not complete.

Dr. D. S. Raju: The working of this scheme is fairly satisfactory. Almost all the cases are immediately attended to and the cases are distributed to various hospitals. There are eight hospitals connected with this scheme. We have got direct phone connection with all the hospitals. As soon as an accident takes place or the case reported the patient is directed to report to the nearest hospital from the control room. As soon as the patient reaches the hospital he has got to inform the control room also, immediately treatment is given. So, there is no difficulty about it. The working is very satisfactory except that the maintenance of the ambulance service is causing some anxiety.

Shri D. C. Sharma: The hon. Deputy Minister said that similar arrangements were made in the States also. May I know in which of the States these arrangements have been made, and whether the Health Ministry has got any report about the satisfactory or unsatisfactory working of these new hospitals?